

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shah Nawaz Khan) : (a) No such proposal is under consideration.

(b) and (c). Do not arise.

Dock Workers Enquiry Committee

*271. { **Shri Heda :**
Shri P. Ramaswamy :

Will the Minister of Labour be pleased to state :

(a) whether the Dock Workers Enquiry Committee set up under the Chairmanship of Shri S. S. Vasist has submitted its report; and

(b) if so, what are its main recommendations?

The Deputy Minister of Labour (Shri Abid Ali) : (a) No.

(b) Does not arise.

Labour Relations Committee

*272. **Shri T. B. Vittal Rao :** Will the Minister of Communications be pleased to refer to the reply given to Starred Question No. 2671 on the 28th April, 1955 and state :

(a) whether the Labour Relations Committee referred to in Section 41 of the Air Corporations Act, 1953 has since been constituted;

(b) if not, the reasons for the delay; and

(c) when it is likely to be constituted?

The Deputy Minister of Communications (Shri Raj Bahadur) : (a) Not yet.

(b) and (c). According to the Air Corporations Rules, 1954, each Corporation will divide their employees into six units for the purposes of election of the representatives of the employees on the Labour Relations Committee. The Indian Airlines Corporation have been engaged in settling problems relating to the integration of staff taken over by them from the several airlines and in determining their terms and conditions of service and the Air-India International in building up the staff strength in its several departments to cope with its expanded fleet and operations. It is expected to be some time more before either of the Corporations is able to group and classify their employees for carving out constituencies for the election of representatives for a properly constituted Labour Relations Committee.

Prince's and Victoria Docks, Bombay

*273. **Shri M. S. Gurupadaswamy :** Will the Minister of Transport be pleased to state the main features of the scheme for the modernisation of Prince's and Victoria Docks of Bombay?

The Deputy Minister of Railways and Transport (Shri Alagesan) : These docks are at present tidal and only ships of restricted draft can use them. The object of the modernisation scheme is to enable deep draft ships to be berthed in the Prince's and Victoria Docks and to keep the docks open at any hour to shipping. The scheme provides for the construction of an entrance lock to the Docks, widening of the communication passage between the two Docks and the lengthening of certain jetty berths.

टिड्डिया

६२. श्री रघुनाथ सिंह : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो मास में टिड्डियों ने किन किन क्षेत्रों पर आक्रमण किया ; और

(ख) उससे कितनी हानि हुई ?

खाद्य और कृषि मंत्री (श्री ए० पी० जैन) : (क) मई और जून १९५५ में टिड्डियों के झुंडों ने राजस्थान, सीराष्ट्र, बम्बई, विन्ध्य प्रदेश, मध्य भारत, मध्य प्रदेश, उत्तर प्रदेश, बिहार और उड़ीसा में आक्रमण किया ।

(ख) नहीं के बराबर ।

Dais

93. **Dr. Satyawadi :** Will the Minister of Health be pleased to state :

(a) the number of 'Dais' trained or being trained under the UNICEF/WHO-MCH Nursing Projects in the States of Punjab, Pepsu and Himachal Pradesh;

(b) the amount allotted to each of these States from the UNICEF assistance fund of \$84,000;

(c) the amount of stipend given to each trainee; and

(d) the programme for the year 1955-56?

The Deputy Minister of Health (Shrimati Chandrasekhar) : (a) No MCH Nursing Project assisted by UNICEF/WHO is in operation in the States of Punjab, Pepsu or Himachal Pradesh.

(b) to (d). Do not arise.